

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1328**  
TO BE ANSWERED ON 09.02.2018

**ANNUAL ACTION PLAN UNDER ICDS SCHEME**

1328. SHRI ANURAG SINGH THAKUR

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of annual action plan under Integrated Child Development Services (ICDS) Scheme;
- (b) the States/UTs which have submitted the plans for the current year; and
- (c) the status of ICDS in Himachal Pradesh and other States/UTs in terms of number of children covered, not covered, nutrients being given etc., States/UT-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) The States/UTs prepare Annual Programme Implementation Plan (APIP) for implementation of Anganwadi Services Scheme (erstwhile ICDS) which is considered and approved by the Empowered Programme Committee of the Ministry. The APIP includes various aspects such as component-wise activities and fund requirement for the Scheme.
- (b) All the States/UTs have submitted the APIP for the current year.
- (c) The status of number of children covered under Anganwadi Services Scheme (erstwhile ICDS) is at **Annex-I**. The Anganwadi Services is a universal scheme available to all children in the age group of 6 months to 6 years and pregnant women & lactating mothers. The nutritional norms prescribed in Schedule II of the National Food Security Act, 2013 as under are given to beneficiaries registered at Anganwadi centers for 300 days in a year:

S. N.	Category	Type of meal	Calories (Kcal)	Protein(g)
1.	Children (6 months to 3 years)	Take Home Ration	500	12-15
2.	Children (3 to 6 years)	Morning Snacks and Hot Cooked Meal	500	12-15
3.	Children (6 months to 6 years) who are malnourished	Take Home Ration	800	20-25
4.	Pregnant women and Lactating mothers	Take Home Ration	600	18-20

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**ANNEX-I****STATEMENT REFERRED IN REPLY TO PART (c) OF LOK SABHA USQ NO. 1328 FOR 09.02.2018 ASKED BY SHRI ANURAG SINGH THAKUR REGARDING ANNUAL ACTION PLAN UNDER ICDS SCHEME**

S. NO.	STATE/UT	TOTAL POPULATION WITH IN PROJECT (6 MONTHS - 6 YEARS)	TOTAL NO. OF CHILDREN (6 MONTHS - 6 YEARS)
1	Andhra Pradesh	3217337	2315086
2	Telangana	2261951	1443140
3	Arunachal Pradesh	206669	189060
4	Assam	4462588	3562673
5	Bihar	13403803	4856775
6	Chhattisgarh	2809118	2013902
7	Goa	111652	55468
8	Gujarat	4300479	3126711
9	Haryana	2334011	885013
10	Himachal Pradesh	605099	426717
11	Jammu & Kashmir	401312	731676
12	Jharkhand	4216586	2634116
13	Karnataka	4938478	4036695
14	Kerala	2632566	747654
15	Madhya Pradesh	8755296	6291588
16	Maharashtra	7987405	5312961
17	Manipur	397751	340984
18	Meghalaya	545908	490708
19	Mizoram	138684	155222
20	Nagaland	320078	320075
21	Odisha	4365164	3918422
22	Punjab	1961192	570283
23	Rajasthan	8424907	2616106
24	Sikkim	49840	30500
25	Tamil Nadu	4056914	2394243
26	Tripura	345048	344859
27	Uttar Pradesh	26178594	10886076
28	Uttrakhand	977425	605120
29	West Bengal	7836358	6254387
30	A & N Islands	24298	10568
31	Chandigarh	52811	48513
32	Delhi	1138875	469458
33	Dadra & N Haveli	24244	19363
34	Daman & Diu	7761	5150
35	Lakshadweep	5435	3450
36	Puducherry	71509	26087
	<b>Total</b>	<b>119567146</b>	<b>68138809</b>

Based on State level consolidated report and information obtained for APIP meeting from State Govts./UT Admn.